

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 2444  
ANSWERED ON 10/12/2024**

**INDIRA GANDHI NATIONAL DISABILITY PENSION SCHEME**

**2444. SHRI SASIKANTH SENTHIL:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the number of beneficiaries currently covered under the Indira Gandhi National Disability Pension Scheme, specifically for persons with disabilities, categorised by disability type, State/UT-wise;**
- (b) the criteria for providing pension under the Indira Gandhi National Disability Pension Scheme and the rationale behind the criterion of providing pension only to persons with disabilities with a disability of eighty percentage or above;**
- (c) the details of the amount of pension provided to persons with disabilities under the Indira Gandhi National Disability Pension Scheme; and**
- (d) whether the Government has any plan to increase the Central Government's contribution towards disability pension, if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)**

**(a): Under Indira Gandhi National Disability Pension Scheme (IGNDPS), overall State/UT-wise cap of beneficiaries is 8.81 lakh, State/UT-wise details of which is given in Annexure. The beneficiaries belonging to severe/ multiple disabilities from BPL category are covered for availing assistance under the scheme. Under the State/UT cap, there is no categorization or ceiling prescribed based on type of disability. However, as per scheme guidelines, it is the responsibility of States/UTs concerned to proactively identify the most deserving beneficiary among the disabled persons, as per the prescribed eligibility criteria.**

**(b): IGDPS introduced in 2009 under National Social Assistance Programme (NSAP) does not have universal coverage. Out of the disabled persons, in terms of scheme guidelines, the most vulnerable category of persons with severe or multiple disability belonging to BPL category in the age of 18 years and above is eligible for assistance under IGDPS. As per guidelines, in view of the limitation of availability of funds, if there are more deserving beneficiaries, the State/UT has the option to give them pension from its own resources.**

**(c): The central assistance under the IGDPS is ₹300/- per month per beneficiary from 18 to 79 years of age and ₹ 500/- per month per beneficiary from 80 years onwards. The States/UTs are encouraged to provide top-up amount of at least an equivalent amount to the assistance provided by the Central Government so that the beneficiaries could get a decent level of assistance. At present, the States/UTs are adding top-up amount ranging from ₹ 50 to ₹ 3716 per month per beneficiary under disability pension scheme, resulting in an average monthly pension of around ₹1,000/- in most of the States/UTs.**

**(d): At present, no such proposal is under consideration.**

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Annexure referred to in part (a) of Lok Sabha Unstarred Question No. 2444 to be answered on 10.12.2024 regarding Indira Gandhi National Disability Pension Scheme

Sl. No	States/UTs	NDPS
1	Andhra Pradesh	24412
2	Bihar	127100
3	Chhattisgarh	32085
4	Goa	466
5	Gujarat	20327
6	Haryana	16583
7	Himachal Pradesh	853
8	Jharkhand	26349
9	Karnataka	44825
10	Kerala	66928
11	Madhya Pradesh	101470
12	Maharashtra	9322
13	Odisha	90283
14	Punjab	5982
15	Rajasthan	30513
16	Tamil Nadu	64096
17	Telangana	20578
18	Uttar Pradesh	85773
19	Uttarakhand	2880
20	West Bengal	59941
<b>NE States</b>		
21	Arunachal Pradesh	112
22	Assam	34579
23	Manipur	1005
24	Meghalaya	1558
25	Mizoram	722
26	Nagaland	1011
27	Sikkim	457
28	Tripura	2131
<b>Union Territories</b>		
29	A&N Islands	2
30	Chandigarh	100
31	D&N Haveli and D&D	310
32	NCT Delhi	4635
33	Jammu & Kashmir	2465
34	Ladakh	219
35	Lakshadweep	51
36	Puducherry	1271
	<b>TOTAL</b>	<b>881394</b>

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